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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

R.A. NO. 1/1997 IN  
O.A. NO. 1849/1995

this the 14th day of July, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

Sudhir Kumar

... Petitioner

( None present )

- Versus -

Union of India & Ors.

... Respondents

( None present )

O R D E R (ORAL)

Dr. Jose P. Verghese, VC(J),

This review application has been filed by the respondents and the matter is posted for the third time. None appears on behalf of the review applicants and the same is dismissed also on merit.

  
( S. P. Biswas )  
Member (A)

  
( Dr. Jose P. Verghese )  
Vice Chairman (J)

/as/